



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

T.A. No.61/09288/2020

This the 16th day of February, 2021

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Dr. Sudesh Kumar Sharma, Age 32 years, S/o Paras Ram Sharma,
R/o Village Mara Patti, Tehsil Basohli, District Kathua.

.....Applicant
(None present)

Versus

State of Jammu and Kashmir, Service Selection Board (Central Office), Zum Zum Hotel, Ram Bagh, Srinagar (Kashmir) and 02 Others.

..... Respondents
(Mr. Sudesh Magotra, D.A.G.)

O R D E R (ORAL)**Hon'ble Mr. Anand Mathur, Member (A)**

Despite sending the link to learned counsel for the applicant for joining the video conference for hearing the matter by this Tribunal, yet he has not joined the video conference today.

2. On the previous dates, i.e. 05.01.2021 and 30.12.2020, nobody joined the video conference on behalf of the applicant and the case was listed for today for appearance of the applicant and yet nobody is present on behalf of the applicant through video conference. It seems that the applicant has lost interest in pursuing the matter. Accordingly, T.A. is dismissed in default for non-appearance on the part of the applicant.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

SS/-